

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

REMINDER - I

To

**The Principal District & Sessions Judge,
Baramulla/Budgam/Jammu/Kulgam/Kupwara/Kargil
Rajouri/Reasi and Udhampur .**

No.: 535/STJ. Sec 100 Dated : 07-04-2018.

Subject:- Awaited information regarding Circular No. 59 dated 24-08-2017.

Sir,

Kindly refer to this Registry's Letter No. 65223-54/Sts. dated **27-03-2018**, on the subject cited above, that the requisite information is still awaited from your side despite lapse of more than **FIVE** day's.

In this connection, you are once again requested to provide the said information Consolidated (Entire District) strictly as per proforma to this Registry on or before 09-04-2018 positively through return by e-mail hcjmu@nic.in or Tele-Fax No. **0191-2539896**. So, that we may be able to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'


Deputy Registrar (Sts.)

No. 536/STJ-Sec 100 Dated: 07-04-2018
Copy to :- Incharge NIC for uploading the same on the High Court website.


Deputy Registrar (Sts.)